

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/2895/2024	DILLIA @ DILLIP KUMAR BARIK VS STATE OF ODISHA	GOREKHANATH DAS VS	BANAPUR P.S. /106 /2023 () //
2	D-BLAPL/2897/2024	SUCHITRA NAIK VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	SURADA /286 /2023 () //
3	D-BLAPL/2898/2024	RAHUL KUMAR VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	HANDAPA /11 /2024 () //
4	D-BLAPL/2900/2024	SUBASH HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /373 /2022 () //
5	D-BLAPL/2901/2024	R. HARIKRISHNA REDDY VS STATE OF ODISHA	ABHISHEK DASH VS	GOLANTHARA (BERHAMPUR) /179 /2021 () //
6	D-BLAPL/2903/2024	GOUTAM ROUT VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 () //
7	D-BLAPL/2907/2024	SIBA SUNDAR PARANGA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	Maitri Vihar PS /3 /2024 () //
8	D-BLAPL/2910/2024	SATRUGHANA NAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /471 /2021 () //
9	D-BLAPL/2915/2024	NABAKISHORE MAHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAKOT /12 /2022 () //
10	D-BLAPL/2916/2024	NABINA MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KASINAGAR /49 /2023 () //
11	D-BLAPL/2917/2024	BABULU JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /135 /2023 () //

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12	D-BLAPL/2918/2024	DONSEN @ DOMSEN HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /149 /2023 () //
13	D-BLAPL/2922/2024	SURESH JALA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /109 /2023 () //
14	D-BLAPL/2923/2024	PREMDAN TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /184 /2003 () //
15	D-BLAPL/2928/2024	RABI KHILLA @ RABI KHILA VS STATE OF ODISHA	JULU KHANSAMA VS	JEYPORE SADAR /186 /2023 () //
16	D-BLAPL/2932/2024	SITU @ SUJIT NAIK VS STATE OF ODISHA	GIRIJA PRASAD MOHANTY VS	BALIMI /233 /2022 () //
17	D-BLAPL/2936/2024	SIDHARTH ROUT @ SIPUN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /319 /2021 () //
18	D-BLAPL/2939/2024	NAGA @ SAHADEV BARIK VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	BHARATPUR PS /47 /2023 () //
19	D-BLAPL/2941/2024	DUMAR GANDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BORIGUMMA /123 /2023 () //
20	D-BLAPL/2942/2024	MANOJ DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /24 /2024 () //
21	D-BLAPL/2943/2024	MD. PYARE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /100 /2023 () //
22	D-BLAPL/2946/2024	AJIT KUMAR PATRA @ AJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /312 /2020 () //
23	D-BLAPL/2951/2024	DHANESH BEHERA	BHARAT JALLI	KABISURYANAGAR /616 /2023

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		VS	VS	()
24	D-BLAPL/2954/2024	STATE OF ODISHA ABHIMANYU PARIDA	JYOTIRMAYA SAHOO	// KHALLIKOTE /47 /2023
		VS	VS	()
25	D-BLAPL/2956/2024	STATE OF ODISHA RASHMI RANJAN BARIK	RITURANJAN CHHOTARAY	// SALIPUR /433 /2023
		VS	VS	()
26	D-BLAPL/2967/2024	STATE OF ODISHA AJAY CHERO @ GURU @ BISHAL @ BHAGIRATHI	SURENDRA MOHANTY	// AINTHPALI /475 /2017
		VS	VS	()
27	D-BLAPL/2968/2024	STATE OF ODISHA BABULA DAS	SANJIB KUMAR BHANJADEO	// RAMBHA (KHALLIKOTE) /33 /2016
		VS	VS	()
28	D-BLAPL/2969/2024	STATE OF ODISHA AJAYA PRADHAN	SANJIB KUMAR BHANJADEO	// KODALA /27 /2013
		VS	VS	()
29	D-BLAPL/2970/2024	STATE OF ODISHA BISWAJIT JENA	SUSANTA KUMAR BARAL	// S.P.(CID-CRL),CUTTACK /5 /2019
		VS	VS	()
30	D-BLAPL/2973/2024	STATE OF ODISHA KHIROD CHANDRA NAYAK	BIDESHI KUMAR GHADEI	// BADAMBADI /10 /2024
		VS	VS	()
31	D-BLAPL/2974/2024	STATE OF ODISHA MD. KOSAR @ KAUSHER @ MD. KOSHAR	SOUMYA RANJAN DAS	// CHHEND /82 /2023
		VS	VS	()
32	D-BLAPL/2976/2024	STATE OF ODISHA HIRA LAKRA	SOUMYA RANJAN DAS	// KUTRA /115 /2023
		VS	VS	()
33	D-BLAPL/2977/2024	STATE OF ODISHA BISHAL NIKHANDIA	SURENDRA MOHANTY	// KHETRARAJPUR /260 /2022
		VS	VS	()
34	D-BLAPL/2978/2024	STATE OF ODISHA BIRANCHI BEHERA	APARESH BHOI	// TANGI (KHURDA) /189 /2021
		VS	VS	()

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35	D-BLAPL/2979/2024	STATE OF ODISHA RAJESH KANTA VS	PRASANTA KUMAR SAHOO VS	// SUNABEDA /135 /2020 ()
36	D-BLAPL/2981/2024	STATE OF ODISHA RAHUL JENA VS	BRAHMANANDA TRIPATHY VS	// NAYAPALLI P.S. /524 /2023 ()
37	D-BLAPL/2983/2024	STATE OF ODISHA AHALYA SAHOO @ KAMALA SAHOO VS	UMA CHARAN MISHRA VS	// / /0 ()
38	D-BLAPL/2985/2024	STATE OF ODISHA MD. SAMIM AHMED @ DJ MONU VS	DEVASHIS PANDA VS	// PLANTSITE /335 /2021 ()
39	D-BLAPL/2986/2024	STATE OF ODISHA AKSHAYA BEHERA VS	BRAHMANANDA TRIPATHY VS	// AIRPORT /454 /2023 ()
40	D-BLAPL/2988/2024	STATE OF ODISHA CHANDAN GOCHHAYAT VS	SURYAKANTA DWIBEDI VS	// DHAMNAGAR /241 /2020 ()
41	D-BLAPL/2992/2024	STATE OF ODISHA SITU @ SUJIT NAIK @ SUJIT KUMAR NAIK VS	PRAKASH KUMAR MISHRA VS	// KANKADAHAD /215 /2023 ()
42	D-BLAPL/3000/2024	STATE OF ODISHA G. GHANASHYAM @ SHYAMAGHANA VS	CHANDAN SAMANTARAY VS	// JARADA /392 /2022 ()
43	D-BLAPL/3001/2024	STATE OF ODISHA LALIT KAND VS	CHANDAN SAMANTARAY VS	// BELPARA /206 /2023 ()
44	D-BLAPL/3004/2024	STATE OF ODISHA CHITTA RANJAN SAHOO @ CHITTA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /448 /2023 ()
45	D-BLAPL/3006/2024	STATE OF ODISHA SRIKANTA SAMANTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// DARGHA BAZAR /3 /2024 () //

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46	D-BLAPL/3008/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /393 /2023 () //
47	D-BLAPL/3009/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /414 /2023 () //
48	D-BLAPL/3012/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /459 /2023 () //
49	D-BLAPL/3014/2024	MANOJ KU. MAHANTA VS STATE OF ODISHA	BINI MISHRA VS	CHAMPUA /192 /2023 () //
50	D-BLAPL/3015/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /464 /2023 () //
51	D-BLAPL/3017/2024	SATYAJIT GOCHHAYT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// /0 () //
52	D-BLAPL/3018/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /466 /2023 () //
53	D-BLAPL/3019/2024	DASARATH BARMA @ BRAHMA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /88 /2023 () //
54	D-BLAPL/3020/2024	BANAMALI BEHERA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	ODAGAON /300 /2023 () //
55	D-BLAPL/3022/2024	GYANA @ DEBABRATA DAS @ GYAN DAS VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 () //
56	D-BLAPL/3023/2024	TARUN MAHANANDIA @ TIMBA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
57	D-BLAPL/3024/2024	DHANSINGH DURGA @ SANTOSH DURGA	S.S.RAY (2)	PADMAPUR /92 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/3031/2024	PINKU NAYAK @ GOBIND CHANDRA NAYAK	LAXMAN PRADHAN	SARANGADA /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/3032/2024	BADA @ AJARATH DIGAL	LAXMAN PRADHAN	RAIKIA /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/3034/2024	LOCHAN DIGAL	KARTIK CHANDRA TRIPATHY	PHIRINGIA /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/3047/2024	SUDU KHILLA	ASIT KUMAR JENA	MALKANGIRI /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/3051/2024	DHANURJAYA KHILLA	ASIT KUMAR JENA	MALKANGIRI /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/3053/2024	CHAITAN DIGAPURIA	ASIT KUMAR JENA	MALKANGIRI /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/3055/2024	PRITAM GARNAYAK @ PRITAM GARNAIK @ BANTI	JULU KHANSAMA	HANDAPA /11 /2024
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/3061/2024	KAILASH CHANDRA JAGADALA	DIPTIREKHA NANDA	TIKABALI /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/3062/2024	BRAJESH AHIRWAR	ASIT KUMAR JENA	KALIMELA /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/3064/2024	LOKESWAR DHARUA @ LANKESWAR DHARUA	UMAKANTA BARIK	KEGAON /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/3067/2024	DEVENDRA SINGH	JULU KHANSAMA	/ /0
		VS	VS	()

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69	D-BLAPL/3072/2024	STATE OF ODISHA NILU @ SURENDRA SWAIN VS	BIPIN KUMAR NAYAK VS	// KAKATAPUR /17 /2024 ()
70	D-BLAPL/3073/2024	STATE OF ODISHA LINGARAJ DAS VS	BISWAJIT NAYAK VS	// S.P.(CID-CRL),CUTTACK /5 /2019 ()
71	D-BLAPL/3074/2024	STATE OF ODISHA ABDUL HASSIM VS	KASHINATH PATTANAIAK VS	// LINGARAJ P.S. /2 /2024 ()
72	D-BLAPL/3076/2024	STATE OF ODISHA SUKU KHEMUNDU @ SUKADEV KHEMUNDU VS	AMULYA RATNA PANDA VS	// / /0 ()
73	D-BLAPL/3083/2024	STATE OF ODISHA TERESA BARDHAN VS	MANORANJAN PADHY VS	// PADMAPUR /85 /2022 ()
74	D-BLAPL/3088/2024	STATE OF ODISHA KRUSHNA CHANDRA BAGARTY @ KASTA BAGARTY VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /17 /2020 ()
75	D-BLAPL/3089/2024	STATE OF ODISHA KANTHESWAR BAGARTY VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /17 /2020 ()
76	D-BLAPL/3090/2024	STATE OF ODISHA TRILOCHAN NATH@ CHIYAAN VS	MANOJ KUMAR PANDA VS	// CAPITAL P.S. /11 /2024 ()
77	D-BLAPL/3092/2024	STATE OF ODISHA JAGA @ JAGANNATH SINGH VS	SURYAKANTA DWIBEDI VS	// BADSAAHI /6 /2020 ()
78	D-BLAPL/3095/2024	STATE OF ODISHA CHHUTA @ KALIA @ KALANDI BAITHA @ KALANDRI BAITHA VS	JAYANTA KUMAR MAJHI VS	// REMUNA /3 /2024 ()
79	D-BLAPL/3096/2024	STATE OF ODISHA BIKASH SINGH @ BIKAS KUMAR SINGH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCE /17 /2022 () //

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80	D-CMAPL/4286/2024	ORIENTAL INSURANCE CO. LTD. VS DHANESWAR SAY	ADV. VS	// 0 //
81	D-CMAPL/4362/2024	TAPAS RANJAN DAS VS COLLECTOR, JAJPUR	BISWAMBAR MOHANTY VS	// 0 //
82	D-CMAPL/4461/2024	RAJANI NAIK VS DAIMLER FINANCE SERVICES INDIA PVT. LTD (DFS) CHENAI	ADV VS	// 0 //
83	D-CMAPL/4492/2024	M/S. ORISSA STEVEDORES LTD., CUTTACK VS DY., COMMNR CT AND GST, TERRITORIAL RANGE, CUTTACK	ADV VS	// 0 //
84	D-CMP/4268/2024	CHAKRADHARA PRADHAN VS KESHABA PADHAN	AMIT PRASAD BOSE VS	// 0 //
85	D-CMP/4365/2024	SHANKARLAL MANDHOTHIA VS RAJENDRA KUMAR MANDOTHIA	GOPAL KRUSHNA MOHANTY VS	// 0 //
86	D-CMP/4378/2024	BENUDHAR MOHARANA VS RAJANI BEHERA	SATYAJIT MUKHARJEE VS	// 0 //
87	D-CMP/4398/2024	NARENDRA PRASAD BEHERA VS BANAMALI BHOI	DWARIKA PRASAD MOHANTY VS	// 0 //
88	D-CMP/4433/2024	BIKRAM KESHARI BRAHMA VS SUDHAKAR NAYAK	MANOJ KUMAR PANDA VS	// 0 //
89	D-CMP/4452/2024	NIRANJAN AMANT VS BILASH NAIK	SURAJ MOHANTY VS	// 0 //
90	D-CONTC/4171/2024	PITABASH NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
91	D-CONTC/4172/2024	PARAMANANDA JANI @ DAS	BIJAYA KUMAR BEHERA 1	//



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		VS	VS	0
92	D-CONTC/4174/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. TANKADHARA RANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
93	D-CONTC/4176/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. BUDU SATNAMI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
94	D-CONTC/4179/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. DAYA SAGAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
95	D-CONTC/4182/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. JAMUNA NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
96	D-CONTC/4186/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. PITABASH NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
97	D-CONTC/4190/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SUDHANSU KUMAR PRUSTY	ADV.	//
		VS	VS	0
98	D-CONTC/4191/2024	BIJAYA AMRUTA KULANGE,I.A.S. TULARAM RANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
99	D-CONTC/4194/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. ADITYA PRASAD SAHOO	ADV.	//
		VS	VS	0
100	D-CONTC/4195/2024	SHOVAN KRISHNA SAHU,I.R.S. GHANASHYAM MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
101	D-CONTC/4196/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. RANAJIT KUMAR DEY	ADV.	//
		VS	VS	0
102	D-CONTC/4200/2024	SUSHIL KUMAR LOHANI, SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., ODISHA, BBSR. ANNAPURNA SAHU	ADV.	//
		VS	VS	0

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103	D-CONTC/4205/2024	PURNA CHANDRA SETHI,D.E.O.- CUM-D.P.C.,BARIPADA BIPIN BIHARI NAYAK VS DILIP ROUTRAI, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/4208/2024	SUBRAT KUMAR NANDI VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
105	D-CONTC/4212/2024	TRILOCHAN JENA VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
106	D-CONTC/4213/2024	DHANSING MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
107	D-CONTC/4217/2024	RAJ GOPAL YADAV VS RAGHURAM R AYAR, I.A.S.	ADV. VS	// // 0 //
108	D-CONTC/4221/2024 CONTC/416/2024	PRAMOD CHANDRA DAS VS ANU GARG, I.A.S.	M/S.NIRANJAN BISWAL VS	// // 0 //
109	D-CONTC/4223/2024 CONTC/415/2024	PARAMANANDA BEHERA VS ANU GARG,I.A.S.	M/S.NIRANJAN BISWAL VS	// // 0 //
110	D-CONTC/4229/2024	DULURAM MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
111	D-CONTC/4230/2024	BIPADA BHANJANA PANDA VS ASWATHY S.,COMMISSIONER -CUM-SECRETARY,S AND M.E DEPTT.	AUROBINDA SAHOO VS	// // 0 //
112	D-CONTC/4232/2024	BINAYAK NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
113	D-CONTC/4233/2024	SOBHAKAR GUPTA VS ASWATHY S.,COMMISSIONER CUM SECRETARY,S AND M.E DEPTT.	AUROBINDA SAHOO VS	// // 0 //

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114	D-CONTC/4234/2024	PARAMANANDA BARIK VS ASWATHY S., I.A.S.	adv. VS	// 0 //
115	D-CONTC/4236/2024	RASHMITA MANGARAJ VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	D-CONTC/4237/2024	SIBA RANA VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
117	D-CONTC/4239/2024	RATIKANTA DAS VS ASWATHY S., I.A.S.	SIDHARTHA SWAIN VS	// 0 //
118	D-CONTC/4240/2024	RAESINGH MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
119	D-CONTC/4242/2024	ACHYUTANANDA DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
120	D-CONTC/4244/2024	BIGHNA PATEL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
121	D-CONTC/4245/2024	PABITRA RANA VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
122	D-CONTC/4247/2024	ACHUTANANDA PATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
123	D-CONTC/4248/2024	PRAFULLA KUMAR SAMAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
124	D-CONTC/4250/2024	TRILOCHAN MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
125	D-CONTC/4251/2024	BIRANCHI PRASAD MISHRA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	D-CONTC/4252/2024	ASWATHY S., I.A.S. SUNIL MOHAN DASH	AUROBINDA SAHOO	//
		VS	VS	0
127	D-CONTC/4253/2024	ASWATHY S.,COMMISSIONER CUM SECRETARY S AND M.E DEPTT. PRAVAKAR NAIK	SIDHARTHA SWAIN	//
		VS	VS	0
128	D-CONTC/4254/2024	ASWATHY S., I.A.S. ASHOK KUMAR SWAIN	ADV.	//
		VS	VS	0
129	D-CONTC/4256/2024	ASWATHY S., I.A.S. MIR SHAHNAWAZ	TRILOCHAN BARIK	//
		VS	VS	0
130	D-CONTC/4257/2024	ASWATHY S.,SECY., S. AND M.E. DEPTT. SIBA ROUT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
131	D-CONTC/4260/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. KAILASH CHANDRA SETHY	ADV.	//
		VS	VS	0
132	D-CONTC/4261/2024	ASWATHY S., I.A.S. DHRUBA CHARAN SAMAL	ADV.	//
		VS	VS	0
133	D-CONTC/4262/2024	BIKRAM KESHARI PARIDA,O.A.S. DHANSINGH MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
134	D-CONTC/4264/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. PRAVATI KUMARI SINGH	ADV	//
		VS	VS	0
135	D-CONTC/4265/2024	ASWATHY S., COMMISSIONER CUM SECRETARY S AND M.E DEPTT. BHAGABAN MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
136	D-CONTC/4270/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SANTOSH KUMAR LENKA	ADV.	//
		VS	VS	0

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137	D-CONTC/4271/2024	ABHINAV SONKAR,I.P.S. PITAMBAR MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	D-CONTC/4278/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. KAILASH CHANDRA ROUT VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
139	D-CONTC/4282/2024	SASWAT MISHRA, I.A.S. TIKARAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
140	D-CONTC/4284/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SUJATA PANDA VS	AUROBINDA SAHOO VS	// // 0
141	D-CONTC/4287/2024	ASWATHY S., I.A.S., COMMNR-CUM-SECY, S AND M.E.ODISHA BISHNU CHARAN MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
142	D-CONTC/4289/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. JAGANNATH MISHRA VS	ADV. VS	// // 0
143	D-CONTC/4291/2024	DR. BISWARANJAN PATI, C.D.M AND P.H.O., SUBARNAPUR RAMA CHANDRA SUARA VS	AMIT PRASAD BOSE VS	// // 0
144	D-CONTC/4293/2024	ABHISEKH DASH @ DAS,TAHASILDAR,PURI RABI NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
145	D-CONTC/4294/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. DIPTIMAYEE BEHERA VS	ADV. VS	// // 0
146	D-CONTC/4295/2024	KRUSHNA CHANDRA NAYAK,D.E.O.,CUTTACK MINTA SINGH VS	AUROBINDA SAHOO VS	// // 0
147	D-CONTC/4298/2024	ASWATHY S., I.A.S., COMMNR-CUM-SECY, S AND M.E, ODISHA. RANJAN KUMAR SHARMA VS	ADV. VS	// // 0
		SUSIL KUMAR LOHANI,PRINCIPAL SECY., PANCHAYTIRAJ AND D.W. DEPTT.		//

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148	D-CONTC/4299/2024	CHHATRAPATI MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
149	D-CONTC/4302/2024	LAXMINARAYAN PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0
150	D-CONTC/4305/2024	DASARU JAGAT VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
151	D-CONTC/4308/2024	RAMAKRUSHNA ROUT VS ASWATHY S., I.A.S.	SUCHETA GUMANSINGH VS	// 0
152	D-CONTC/4310/2024	BHARAT NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
153	D-CONTC/4316/2024	JADUMANI NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
154	D-CONTC/4320/2024	CHHATRAPATI MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
155	D-CONTC/4323/2024	SUNAPHULA NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
156	D-CONTC/4328/2024	JADUMANI NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
157	D-CONTC/4333/2024	JALADHAR MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
158	D-CONTC/4335/2024	DHANSINGH MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
159	D-CONTC/4337/2024	MALATILATA DEVI	ADV.	//

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		VS	VS	0
160	D-CONTC/4340/2024	ANURAG,MANAGER,PERSONNEL,KHADYA BHAWAN. PRAVAT KUSUM PEDA	ADV.	//
		VS	VS	0
161	D-CONTC/4341/2024	AKRURA BARIK,D.E.O.,BHADRAK SARASWATI MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
162	D-CONTC/4343/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. MAHENDRA PADHAN @ MAHENDRA KUMAR PADHAN	AUROBINDA SAHOO	//
		VS	VS	0
163	D-CONTC/4345/2024	ASWATHY S., I.A.S., COMMNR-CUM-SECY, S AND M.E, ODISHA SARAT CHANDRA ROUTRAY	ADV.	//
		VS	VS	0
164	D-CONTC/4346/2024	RATIKANTA PRADHAN,ODISHA CONSUMER COOPERATIVE FEDERATION LTD. BRAJARAJ MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
165	D-CONTC/4348/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SARAT CHANDRA SAHU	ADV.	//
		VS	VS	0
166	D-CONTC/4349/2024	SACHIDA NANDA NAYAK, REG., BERHAMPUR UNIVERSITY DAYA SAGAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
167	D-CONTC/4352/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. GOPINATH PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
168	D-CONTC/4354/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SARASWATI DEI	ADV.	//
		VS	VS	0
169	D-CONTC/4355/2024	ASWATHY S., I.A.S. BANSIDHAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
170	D-CONTC/4359/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SURESH KUMAR RANABIR	ADV.	//
		VS	VS	0

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171	D-CONTC/4372/2024	BHABATARAN SAHOO, SUB COLLECTOR,PURI. SUDARSAN PANDA VS	ADV VS	// // 0
172	D-CONTC/4375/2024	ASWATHY S.,COMMISSIONER CUM SECRETARY, S AND M.E DEPTT. GHANASHYAM BEHERA VS	ADV. VS	// // 0
173	D-CONTC/4377/2024	CHINMAYA KUMAR ACHARYA, O.A.S. S KEDARNATH MAJHI VS	ADV VS	// // 0
174	D-CONTC/4380/2024	SUDHANSU SEKHAR MISHRA, IN CHARGE DISTRICT PROJECT COORDINATOR, RTA SSA,NUAPADA TULASIRAM MAJHI VS	ADV VS	// // 0
175	D-CONTC/4382/2024	SUDHANSU SEKHAR MISHRA, IN CHARGE DISTRICT PROJECT COORDINATOR, RTE SSA, NUAPADA KEDARASWAR BARIK VS	BIKASH MISHRA VS	// // 0
176	D-CONTC/4383/2024	ARAVIND AGRAWAL, I.A.S. RATNAKAR DHANGADA MAJHI VS	ADV. VS	// // 0
177	D-CONTC/4385/2024	SATYABRATA SAHU, SECY.,R. AND D.M. DEPTT. LALA PRIYA RANJAN CHAND VS	BIKASH MISHRA VS	// // 0
178	D-CONTC/4391/2024	ARAVIND AGRAWAL, I.A.S. MONALISA SAHOO VS	ADV. VS	// // 0
179	D-CONTC/4401/2024	BIJAY KUMAR BEHERA,B.D.O.,KRUSHNA PRASAD BIJAYALAXMI DASH VS	ADV. VS	// // 0
180	D-CONTC/4406/2024	ASWATHY S., I.A.S. SARAT CHANDRA MOHANTY VS	ADV. VS	// // 0
181	D-CONTC/4412/2024	ASWATHY S.,I.A.S. PRAKASH CHANDRA GHADAI VS	ADV. VS	// // 0
		ARUN KUMAR SARANGI, I.P.S.		//



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182	D-CONTC/4416/2024	MEGHAMALA SAHOO VS ANU GARG,I.A.S.	ADV. VS	// 0 //
183	D-CONTC/4418/2024	CHANDRAMANI BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
184	D-CONTC/4422/2024	MOHAN CHANDRA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
185	D-CONTC/4427/2024	CHINTAMANI SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
186	D-CONTC/4430/2024	CHETANA BHUYAN VS GYANA RANJAN SAHOO,REGIONAL DIRECTOR,NIOS	SURYAKANTA DASMOHAPATRA VS	// 0 //
187	D-CONTC/4438/2024	GANESH CHANDRA PRADHAN VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// 0 //
188	D-CONTC/4448/2024	SWARNA PRAVA TRIPATHY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
189	D-CONTC/4451/2024	DHIREN KUMAR JENA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
190	D-CONTC/4453/2024	BIRKISHORE BILUNG VS JYOTIBIKASH DASH, B.D.O, NUAGON, SUNDARGARH	ADV VS	// 0 //
191	D-CONTC/4455/2024	AMARESH KUMAR NEGI VS ASWATHY S., I.A.S	ADV. VS	// 0 //
192	D-CONTC/4457/2024	MANORANJAN SAHOO VS ASWATHY S.,I.A.S.	ADV. VS	// 0 //
193	D-CONTC/4466/2024	BASANTILATA NAYAK	ADV.	//

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		VS	VS	0
194	D-CONTC/4469/2024	PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, RAYAGADA KEDARNATH BHOI	ADV.	//
		VS	VS	0
195	D-CONTC/4475/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. KUMARSEN SENAPATI	ADV.	//
		VS	VS	0
196	D-CONTC/4487/2024	NIBEDITA PANY, DISTRICT EDUCATION OFFICER, JAJPUR PRAVAKAR MISHRA	ADV.	//
		VS	VS	0
197	D-CONTC/4489/2024	PRAMOD KUMAR MISHRA, SPECIAL SECY. TO GOVT., HIGHER EDUCATION DEPT. BHAGABAN BISHOI	ADV.	//
		VS	VS	0
198	D-CONTC/4491/2024	ASWATHY S., I.A.S. ANUPAMA MAHANTA	RANJIT SAMAL	//
		VS	VS	0
199	D-CRLA/2908/2024	ASWASTHI S., I.A.S. SUSHIL KUMAR MOHANTY	RATIKANTA MOHAPATRA	NEMALO /66 /2018
		VS	VS	0
200	D-CRLA/2940/2024	STATE OF ODISHA MAJIT MEHER	JNYANANANDA PANDA	JUNAGARH /31 /2018
		VS	VS	0
201	D-CRLA/2959/2024	STATE OF ODISHA RABI BEHERA	PUSPAMITRA MOHAPATRA	BARKOTE /24 /2018
		VS	VS	0
202	D-CRLA/2962/2024	STATE OF ODISHA INDU @ INDUMATI BEHERA	PUSPAMITRA MOHAPATRA	BARKOTE /24 /2018
		VS	VS	0
203	D-CRLA/2994/2024	STATE OF ODISHA BANSHIDHAR NAIK	AJIT KUMAR MOHANTY	INDUASTRIAL,NISA /73 /2020
		VS	VS	0
204	D-CRLA/2996/2024	STATE OF ODISHA CHIBAS HALDAR	SATYABRATA MOHANTY (1)	//
		VS	VS	0

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205	D-CRLA/2998/2024	STATE OF ODISHA KRISHNA KUMAR @ KRUSHNA KUMAR VS	SATYABRATA MOHANTY (1) VS	// //0 ()
206	D-CRLA/3084/2024	STATE OF ODISHA JIMI NAHAK VS	SATYA RANJAN MULIA VS	// SHERAGADA /99 /2018 ()
207	D-CRLA/3094/2024	STATE OF ODISHA SAPHIYAT KHAN VS	SURYAKANTA DWIBEDI VS	// TUSRA /103 /2021 ()
208	D-CRLMA/2945/2024	STATE OF ODISHA BINIT AGARWAL VS	DEBASIS MISHRA VS	// //0 ()
209	D-CRLMA/2997/2024	STATE OF ODISHA SWARNALATA DAS VS	ADV. VS	// HINJILI /133 /2017 ()
210	D-CRLMC/2971/2024	STATE OF ODISHA SHIBANARAYAN PANIGRAHI VS	DEEPAK KUMAR PANI VS	// PURIGHAT /264 /2023 ()
211	D-CRLMC/2975/2024	STATE OF ODISHA SOURAV MUDULI VS	BIJAY KUMAR BEHERA VS	// KHURDA P.S. /476 /2020 ()
212	D-CRLMC/2999/2024	STATE OF ODISHA SMURTI RANJAN ROURAY VS	SUDEEP KU SARANGI VS	// //0 ()
213	D-CRLMC/3005/2024	PINURANI SWAIN SITAKANTA DAS VS	AKSHAYA KUMAR SAHOO VS	// //0 ()
214	D-CRLMC/3011/2024	RAKESH PRADHAN MOHIT RANJAN BEHERA VS	BIBHUTI BHUSHAN ROUT VS	// KHURDA ROAD G.R.P.S. /114 /2011 ()
215	D-CRLMC/3016/2024	STATE OF ODISHA JIPUN KANDHAPAN @ JIPUN KANDPAN VS	AMULYA RATNA PANDA VS	// DAMANJODI /11 /2017 ()
		STATE OF ODISHA		//

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216	D-CRLMC/3021/2024	SILU @ SANDIP SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /283 /2023 () //
217	D-CRLMC/3030/2024	GANAPATI NAYAK @ GANAPATI NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	ASKA /198 /2006 () //
218	D-CRLMC/3050/2024	ABHIMANYU @ AVIMANYU @ SAHOO VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	/ /0 () //
219	D-CRLMC/3052/2024	SASMITA SAHOO VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	KHURDA VIGILANCE /39 /2022 () //
220	D-CRLMC/3056/2024	AMIYA PRASAD CHOUDHURY VS STATE OF ODISHA	HEMANT KUMAR MUND VS	KHURDA VIGILANCE /39 /2022 () //
221	D-CRLMC/3060/2024	SITANJALI SAMAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /37 /2023 () //
222	D-CRLMC/3063/2024	DHAKA MAJHI VS STATE OF ODISHA	SATYA NARAYN MISHRA VS	/ /0 () //
223	D-CRLMC/3068/2024	SURESH BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	/ /0 () //
224	D-CRLMC/3070/2024	SK BANGURU @ RAFIQUE VS STATE OF ODISHA	SAROJ BARIK VS	BALASORE TOWN /7 /2011 () //
225	D-CRLMC/3082/2024	RILI NAYAK VS STATE OF ODISHA	JYOTIMAYA SAHOO VS	MANCHESWAR P.S. /366 /2021 () //
226	D-CRLMC/3097/2024	BIHARI BANDHU PALAI VS STATE OF ODISHA	ABHILASH MISHRA VS	PURI SADAR /251 /2023 () //
227	D-CRLMC/3098/2024	JAHARUL ISLAM	ABHILASH MISHRA	BIRMAHARAJPUR /80 /2018

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		VS	VS	()
228	D-CRLMC/3099/2024	STATE OF ODISHA GOURAHARI DALABEHERA	UDIT NARAYAN JENA	// ASKA /498 /2023
		VS	VS	()
229	D-CRLMC/3100/2024	STATE OF ODISHA MADHAB CHANDRA BHUJABALA	PRANAYA SWAIN	// KHANDAPARA /45 /2023
		VS	VS	()
230	D-CRLMC/3101/2024	STATE OF ODISHA RASHMIRANJAN PATEL	LAXMINARAYAN PATEL	// BHATILI /96 /2019
		VS	VS	()
231	D-CRLMC/3102/2024	STATE OF ODISHA KALIA @ KALANDI PRUSTY	ARUN KUMAR DAS-1	// DHENKANAL SADAR /156 /2016
		VS	VS	()
232	D-CRLMC/3103/2024	STATE OF ODISHA MITU @ PRADEEP PRADHAN	JYOTIRMAYA SAHOO	// RANPUR /62 /2012
		VS	VS	()
233	D-CRLMP/2950/2024	STATE OF ODISHA MONINGI CHARAN MOHAN RAO	GOPINATH MISHRA	// / /0
		VS	VS	()
234	D-CRLMP/2961/2024	STATE OF ODISHA RAKESH KUMAR PATRA	AKSHAYA KUMAR SUBUDHI	// / /0
		VS	VS	()
235	D-CRLMP/2964/2024	STATE OF ODISHA SARADA DAS	ASHOK KUMAR SARANGI	// / /0
		VS	VS	()
236	D-CRLMP/2984/2024	STATE OF ODISHA AHALYA MAHAPATRA	BICHITRANANDA MOHAPATRA	// AIRPORT /324 /2023
		VS	VS	()
237	D-CRLMP/3010/2024	STATE OF ODISHA SANTOSH PUTEI	ALOK KUMAR DAS	// / /0
		VS	VS	()
238	D-CRLMP/3013/2024	STATE OF ODISHA SUNIL SAHU	ALOK KUMAR DAS	// / /0
		VS	VS	()

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239	D-CRLMP/3033/2024	STATE OF ODISHA SITARA BIBI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
240	D-CRLMP/3035/2024	STATE OF ODISHA BANTI ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
241	D-CRLMP/3042/2024	STATE OF ODISHA KARTIK PAUL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
242	D-CRLMP/3045/2024	STATE OF ODISHA KAUSHALYA PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
243	D-CRLMP/3049/2024	STATE OF ODISHA MANJULT MOHANTY @ CHOUDHURY VS	SUBAS CHANDRA DAS VS	// / /0 ()
244	D-CRLMP/3081/2024	STATE OF ODISHA BINODINI PARIDA VS	KABIRAJ PRADHAN VS	// / /0 ()
245	D-CRLMP/3085/2024	STATE OF ODISHA P.ARALU PATRA VS	ATMAJIT MANMITH DAS VS	// / /0 ()
246	D-CRLREV/2905/2024	STATE OF ODISHA MANGESH KUMAR BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// / /0 ()
247	D-CRLREV/2947/2024 CRLREV/22/2024	STATE OF ODISHA SANJUKTA@SANJU GARADA VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
248	D-CRLREV/2952/2024	STATE OF ODISHA MOHAMMAD TEHSIN VS	BHARAT JALLI VS	// / /0 ()
249	D-CRLREV/3003/2024	STATE OF ODISHA SUBAL KUMAR PANDA VS METHADEEPTI MIMANSITA MOHAPATRA	AMIT PRASAD BOSE VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-CRLREV/3043/2024	BHOLESWAR ROUT VS STATE OF ODISHA	P.ANUP DASH VS	BHUBAN /318 /2019 0 //
251	D-CRP/4357/2024	JUMMA MASJID MARFAT AURANGZEB KHAN VS MANTU SAHAJI	SHAIK ABDUL NAYEEM VS	// 0 //
252	D-FAO/4454/2024	SAUGAT SATPATHY VS COLLECTOR, KHURDA	SUSANTA KUMAR DASH VS	// 0 //
253	D-FAO/4467/2024	RATNAKAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	D-FAO/4481/2024	MANAGING COMMITTEE OF BODASA BALUNKESWAR DEV BIDYAPITHA BODASA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	D-JCRLA/3059/2024 JCRLA/12/2024	GANESH PRADHAN VS STATE OF ODISHA	ADV. VS	PHULBANI SADAR /26 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2021
256	D-MACA/4329/2024	SIDHARTHA RANASINGH VS SANKAR PRASAD SATAPATHY	B.B.SINGH VS	// 0 //
257	D-MACA/4480/2024	KUMARI KHYANAPRAVA @ MUMUNI MISHRA VS GANGADHAR MISHRA	JEEVANJYOTI MOHANTY VS	// 0 //
258	D-MATA/4366/2024	PRIYADARSHINI PUROHIT @ PRIYADARSHANI PUROHIT VS SANKATMOCHAN NAYAK	SUDHEER KUMAR SAHOO VS	// 0 //
259	D-MATA/4404/2024	TRUPTI REKHA DORA VS PRAVAT KUMAR DORE	DIGAMBAR SETHI VS	// 0 //
260	D-RPFAM/4431/2024	BISWARANJAN BEHERA VS SUDHIRA GANTA	ASHOK DAS VS	// 0 //
261	D-RSA/4273/2024	GHATESWARA DASH	SMITA RANJAN PATNAIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-RSA/4371/2024	DAITGARI PATI GOBARDHAN PATEL	DEBABRATA DASH	//
		VS	VS	0
263	D-RSA/4389/2024	CHAITANYA NAIK MANAMOHAN BALIARSINGH	TANMAY MISHRA	//
		VS	VS	0
264	D-RSA/4474/2024	KRUSNA MOHAN BALIARSINGH SATYASIBA MOHANTY	ANIMESH MOHANTY	//
		VS	VS	0
265	D-RVWPET/4445/2024	SASMITA SAMAL BHAGYABATI PANDA	GOURI MOHAN RATH	//
		VS	VS	0
266	D-WA/4369/2024	SANTOSH KUMAR MOHANTY ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	AMITABH MISHRA	//
		VS	VS	0
267	D-WA/4370/2024	MANOJ KUMAR BEHERA ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	AMITABH MISHRA	//
		VS	VS	0
268	D-WA/4373/2024	JAYASHREE DEV STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
269	D-WA/4400/2024	SAMBIT REKHA JENA HARAPRIYA NANDA	MANORANJAN PATTANAİK	//
		VS	VS	0
270	D-WA/4424/2024	STATE OF ODISHA STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
271	D-WA/4437/2024	SUBASINI SAMAL STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
272	D-WA/4459/2024	KAHARA MAHANANDA SAROJINI MOHANTY	DR. BINODA KUMAR MISHRA	//
		VS	VS	0



# ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WA/4486/2024	ODISHA STATE HOUSING BOARD, BBSR ODISHA UNIVERSITY AND TECHNOLOGY VS	AMITABH MISHRA VS	// // 0
274	D-WA/4490/2024	TAPAS KUMAR CHOUDHURY ODISHA UNIVERSITY AND TECHNOLOGY VS	AMITABH MISHRA VS	// // 0
275	D-WP(C)/4170/2024	SUBHADARSHANI MOHANTY RAKESH KUMAR SAHOO VS	DEBAKANT MOHANTY VS	// // 0
276	D-WP(C)/4173/2024	STATE OF ODISHA KUNI PRAVA PUHAN VS	RAMESH KUMAR SAHU VS	// // 0
277	D-WP(C)/4175/2024	STATE OF ODISHA TRITHANANDA MOHANTY VS	NITYANANDA BEHURIA VS	// // 0
278	D-WP(C)/4177/2024	STATE OF ODISHA BABAJI BARIK VS	GOPAL KRUSHNA NANDA VS	// // 0
279	D-WP(C)/4178/2024	COMMNR. LAND RECORD AND SETTLEMENT, ODISHA, CTC BIJAY KUMAR BISOI VS	SANJIB KUMAR RATH VS	// // 0
280	D-WP(C)/4180/2024	STATE OF ORISSA MINAKETAN RANA VS	SANJIB KUMAR RATH VS	// // 0
281	D-WP(C)/4181/2024	STATE OF ORISSA SANJUKTA KAR VS	GOPAL KRUSHNA NANDA VS	// // 0
282	D-WP(C)/4183/2024	STATE OF ORISSA MADHAB CHANDRA DAS VS	GOPAL KRUSHNA NANDA VS	// // 0
283	D-WP(C)/4184/2024	STATE OF ORISSA NILAKANTHA BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	D-WP(C)/4185/2024	MADHUSUDAN MOHANTY VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
285	D-WP(C)/4187/2024	SASWATI MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
286	D-WP(C)/4188/2024	ADHIKARI KASHINATH DAS VS STATE OF ODISHA	RAMAKANTA MOHANTY VS	// 0 //
287	D-WP(C)/4189/2024	NABA KISHOR SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
288	D-WP(C)/4192/2024	TRINATH PRADHANI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
289	D-WP(C)/4193/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/4197/2024	DILIP KUMAR PANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
291	D-WP(C)/4198/2024	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
292	D-WP(C)/4199/2024	NILAKANTHA PRADHANI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
293	D-WP(C)/4201/2024	SAROJ KANTA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
294	D-WP(C)/4202/2024	SATYA SAI DEVELOPMENT ORGANISATION,BHUBANESWAR VS COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD	KAJAL SAHOO VS	// 0 //
295	D-WP(C)/4203/2024	BIGHNESWAR SATAPATHY	RAJEET ROY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/2095/2024	VS BHUBANESWAR MUNICIPAL CORPORATION	VS	0 //
296	D-WP(C)/4204/2024	NARAYAN PANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
297	D-WP(C)/4206/2024	GANDHI DEBTA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
298	D-WP(C)/4207/2024	ISWAR BHATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
299	D-WP(C)/4209/2024	DAYANIDHI DAS VS GOVT. OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
300	D-WP(C)/4210/2024	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
301	D-WP(C)/4211/2024	HRISHITA NAGAR VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
302	D-WP(C)/4214/2024 WP(C)/2083/2024	DR. NAMITA RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
303	D-WP(C)/4215/2024	RAJIB KHAN VS STATE OF ORISSA	JAGAJIBAN PRADHAN VS	// 0 //
304	D-WP(C)/4216/2024	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
305	D-WP(C)/4218/2024	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
306	D-WP(C)/4219/2024	PRATIMA PRADHAN VS	UMAKANT SAHOO VS	// 0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/4220/2024	STATE OF ODISHA DASHARATHI SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0
308	D-WP(C)/4222/2024	STATE OF ODISHA DR. PRABHUDATTA PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
309	D-WP(C)/4224/2024	THE ODISHA POWER TRANSMISSION COMPANY LTD.(OPTCL), BBSR SANGEETA KALRA VS	RAJIV KUMAR MAHANTA VS	// // 0
310	D-WP(C)/4225/2024	STATE OF ODISHA SAPNESWAR SAMAL VS	MANOJ KUMAR MOHANTY VS	// // 0
311	D-WP(C)/4226/2024	STATE OF ODISHA HIRADHAR MEHER VS	SURYAKANTA DWIBEDI VS	// // 0
312	D-WP(C)/4227/2024	STATE OF ODISHA KANAKA MANJARI PATTNAIK VS	AUROBINDA SAHOO VS	// // 0
313	D-WP(C)/4228/2024	STATE OF ODISHA PRABHATBANDHU MANGARAJ VS	MANOJ KUMAR MOHANTY VS	// // 0
314	D-WP(C)/4231/2024	STATE OF ODISHA ANJU SINGH @ ANJU SINGH DASH VS	ISWAR KUMAR MISHRA VS	// // 0
315	D-WP(C)/4235/2024	STATE OF ODISHA PRASANTA KUMAR SAMARTHA VS	RAGHUNATH DAS MOHAPATRA VS	// // 0
316	D-WP(C)/4238/2024	THE SUB COLLECTOR, BBSR RANJAN KANTI SAMAL VS	SUBAS CHANDRA DAS VS	// // 0
317	D-WP(C)/4241/2024	STATE OF ODISHA DAMBARUDHARA GIRI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // 0 //

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	D-WP(C)/4243/2024	GANESWAR SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
319	D-WP(C)/4246/2024	ASHISH MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //
320	D-WP(C)/4249/2024	M/S. SURA CONSTRUCTION, GANJAM VS JOINT COMMISSIONER OF STATE TAX, GANJAM	UMESH CHANDRA BEHURA VS	// 0 //
321	D-WP(C)/4255/2024	M/S. AMULU PATRO, GANJAM VS JOINT COMMISSIONER OF STATE TAX, GANJAM II CIRCLE	UMESH CHANDRA BEHURA VS	// 0 //
322	D-WP(C)/4258/2024	JAGANNATH KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/4259/2024	M/S.SATYAM CASTINGS PVT. LTD., CUTTACK VS DY. DIRECTOR, DGCI, BBSR	UMESH CHANDRA BEHURA VS	// 0 //
324	D-WP(C)/4263/2024	DIPTI JENA VS COLLECTOR-CUM-D.M. JAGATSINGHPUR	RAKESH NAYAK VS	// 0 //
325	D-WP(C)/4266/2024 WP(C)/2079/2024	SMRUTI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
326	D-WP(C)/4267/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
327	D-WP(C)/4269/2024	DOLAGOBINDA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/4272/2024	GOPAL CHANDRA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
329	D-WP(C)/4274/2024	BICHITRANANDA DAS	PRAFULLA KUMAR MOHAPATRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/4275/2024	PRABHU PRASAD MISHRA	PRABODHA CHANDRA NAYAK	//
	WP(C)/2086/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/4276/2024	SHISHIR NAYAK	ASHIT KUMAR DASH	//
	WP(C)/2132/2024	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/4277/2024	FAKIR CHARAN PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/4279/2024	BAMAN CHARAN PANDA	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/4280/2024	SUBASH PRADHAN	ASHIT KUMAR DASH	//
	WP(C)/2135/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/4281/2024	BIJAYA KUMAR PRADHAN	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/4283/2024	BANAMALI LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/4285/2024	HADISAN BIBI	DEBASIS TRIPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
338	D-WP(C)/4288/2024	DURYODHAN BHUYAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/4290/2024	DHIRENDRA KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/4292/2024	M/S. SWATI SAMANTARAY	ITISHREE TRIPATHY	//
	WP(C)/2060/2024	VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/4296/2024	THE ADDL. COMMNR. OF STATE TAX (APPEAL), CT AND GST, CUTTACK RAJKISHORE PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
342	D-WP(C)/4297/2024 WP(C)/2063/2024	M/S. SWATI SAMANTARAY, CUTTACK VS THE ADDL. COMMNR. OF STATE TAX (APPEAL), CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
343	D-WP(C)/4300/2024	RABINDRANATH SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
344	D-WP(C)/4301/2024	DEBI PRASAD DHAR VS THE COLLECTOR, BALASORE	SURYA KANTA DWIBEDI VS	// 0 //
345	D-WP(C)/4303/2024	GUNAMANI KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
346	D-WP(C)/4304/2024	LOKANATH MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
347	D-WP(C)/4306/2024	NARAHARI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
348	D-WP(C)/4307/2024	PREETI PRAGYAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
349	D-WP(C)/4309/2024	LAXMIDHAR NAIK VS PANCHAYATI RAJ DEPT., GOVT. OF ODISHA	DURGA PRASANA DAS VS	// 0 //
350	D-WP(C)/4311/2024	DAITARI SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
351	D-WP(C)/4312/2024 WP(C)/2089/2024	DR KISHORE KUMAR BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/4313/2024	GOPINATH SETHY VS COMMN. -CUM-SECY., HIGHER EDUCATION DEPT., GOVT. OF ODISHA	DURGA PRASANA DAS VS	// 0 //
353	D-WP(C)/4314/2024	KAMALESH MOHANTA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
354	D-WP(C)/4315/2024	HARIHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	D-WP(C)/4317/2024	DR. SURESH CHANDRA DAS VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
356	D-WP(C)/4318/2024	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	D-WP(C)/4319/2024 WP(C)/2088/2024	BIPRA CHARAN MOHANTY @ BIPRA KUMAR MOHANTY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
358	D-WP(C)/4321/2024	RASMITA KUMARI MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
359	D-WP(C)/4322/2024	HARSH ASHISH VS UNION OF INDIA	MANORANJAN MUDULI VS	// 0 //
360	D-WP(C)/4324/2024	PRATAP KUMAR PARHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
361	D-WP(C)/4325/2024	BANDANA PADHAN @ DAS VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
362	D-WP(C)/4326/2024	MADHABA CHANDRA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
363	D-WP(C)/4327/2024	PRUNA CHANDRA NAYAK	SAMEER KUMAR DAS	//



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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
364	D-WP(C)/4330/2024	BERHAMPUR UNIVERSITY, GANJAM SUKANTA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
365	D-WP(C)/4331/2024	STATE OF ODISHA DR. TUSHAR RANJAN PATTNAIK	SAMEER KUMAR DAS	//
		VS	VS	0
366	D-WP(C)/4332/2024	GOVT. OF INDIA PITABAS PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
367	D-WP(C)/4334/2024	STATE OF ODISHA BRAJAGOPAL DAS	SURYAKANTA DWIBEDI	//
		VS	VS	0
368	D-WP(C)/4336/2024	STATE OF ODISHA SURESH CHANDRA SATAPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
369	D-WP(C)/4338/2024	STATE OF ODISHA M/S ANDHRA PAPER LTD.(APL), ANDHRA PRADESH	SOUMYA MISHRA	//
		VS	VS	0
370	D-WP(C)/4339/2024	MAHANADI COALFIELDS LTD., SAMBALPUR CHARU LATA DAS	SIDHESWAR MALLIK	//
		VS	VS	0
371	D-WP(C)/4342/2024	TPCODL, BBSR BANAMALI BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
372	D-WP(C)/4344/2024	STATE OF ODISHA SUMITRA KUMARI BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
373	D-WP(C)/4347/2024	STATE OF ODISHA RINA RANI DEI	KUNAL KUMAR SWAIN	//
		VS	VS	0
374	D-WP(C)/4350/2024	BERHAMPUR UNIVERSITY, BHANJA BIHAR SATYABADI PADHI	GOURI MOHAN RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/4351/2024	STATE OF ODISHA M/S BACCHUS BOTTLING PVT. LTD., BALASORE VS	ARUN KUMAR PATRA VS	// // 0
376	D-WP(C)/4353/2024	STATE OF ODISHA PRIMARY SCHOOL TEACHERS ASSOCIATION, ODISHA VS	ANURAG PATI VS	// // 0
377	D-WP(C)/4356/2024 WP(C)/2072/2024	STATE OF ODISHA THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD., KENDRAPARA VS	SAIBRATA RATH VS	// // 0
378	D-WP(C)/4358/2024	STATE OF ODISHA B.ADAYA PATRA VS	BISWAMBAR MOHANTY VS	// // 0
379	D-WP(C)/4360/2024	STATE OF ODISHA B.CHELMAYA VS	BISWAMBAR MOHANTY VS	// // 0
380	D-WP(C)/4361/2024	STATE OF ODISHA GITANJALI JENA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
381	D-WP(C)/4363/2024	STATE BANK OF INDIA, BBSR ANTARJYAMI KAR VS	PURNA CHANDRA MISHRA VS	// // 0
382	D-WP(C)/4364/2024	STATE OF ODISHA N.JAGDISH KUMAR VS	BISWAMBAR MOHANTY VS	// // 0
383	D-WP(C)/4367/2024	STATE OF ODISHA BABULA DAS VS	BISWAMBAR MOHANTY VS	// // 0
384	D-WP(C)/4368/2024	STATE OF ODISHA SAHADEB BEHERA VS	BISWAMBAR MOHANTY VS	// // 0
385	D-WP(C)/4374/2024 WP(C)/2127/2024	STATE OF ODISHA MONALISA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	D-WP(C)/4376/2024	AMAR JYOTI JENA VS AO, CUM REGIONAL OFFICER, CANARA BANK, BHADRAK	BIJAYA KUMAR PARIDA 2 VS	// 0 //
387	D-WP(C)/4379/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
388	D-WP(C)/4381/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
389	D-WP(C)/4384/2024	TIKESWAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
390	D-WP(C)/4386/2024	PRADEEP KUMAR GIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
391	D-WP(C)/4387/2024	ARUNA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
392	D-WP(C)/4388/2024	SAKETI VENKATA RAO VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
393	D-WP(C)/4390/2024	MADHABA BISWAL VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
394	D-WP(C)/4392/2024	NANDITA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
395	D-WP(C)/4393/2024	BISHNU MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
396	D-WP(C)/4394/2024	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
397	D-WP(C)/4395/2024	NIHAR RANJAN DAS	DIPTI RANJAN BHOKTA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. PR AND DW DEPT., GOVT. OF ODISHA, BBSR		//
398	D-WP(C)/4396/2024	SUBODHA CHANDRA SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/4397/2024	SABITA KUMARI PATTANAYAK	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/4399/2024	KALPANA NARENDRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/4402/2024	ANJALI KUMARI SWAIN	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/4403/2024	SURYANARAYAN MOHANTY @ DALAI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/4405/2024	M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA	PRAKASH KUMAR JENA	//
		VS	VS	0
		STATE TAX OFFICER, CUTTACK 1		//
404	D-WP(C)/4407/2024	PRASANNA KUMAR SAHU	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/4408/2024	M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA	PRAKASH KUMAR JENA	//
		VS	VS	0
		CT. AND GST OFFICER, CUTTACK		//
406	D-WP(C)/4409/2024	SATYANARAYANI SETHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/4410/2024	M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA	PRAKASH KUMAR JENA	//
		VS	VS	0
		CT AND GST OFFICER, CUTTACK 1		//
408	D-WP(C)/4411/2024	KANHU CHARAN MOHANTA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-WP(C)/4413/2024	STATE OF ODISHA NALINIKANTA JENA VS	BIKASH MISHRA VS	// // 0
410	D-WP(C)/4414/2024	STATE OF ODISHA ANADI JANI VS	SUJAY SHANKER SINGHDEO VS	// // 0
411	D-WP(C)/4415/2024	STATE OF ODISHA NIROD KUMAR NANDA VS	SHASHI BHUSAN JENA VS	// // 0
412	D-WP(C)/4417/2024	STATE OF ODISHA M/S V.S.T TILLERS TRACTORS LTD., KHORDHA VS	PRAKASH KUMAR JENA VS	// // 0
413	D-WP(C)/4419/2024	CT AND GST OFFICER, CUTTACK 1 M/ RAJDHANI SYSTEMS AND ESTATE PVT. LTD., BBSR VS	AMITAV BAGCHI VS	// // 0
414	D-WP(C)/4420/2024	THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR SMARAKA PATRA VS	KSHIROD KUMAR ROUT VS	// // 0
415	D-WP(C)/4421/2024	STATE OF ODISHA BIJAY KUMAR PANIGRAHI VS	DEBABRATA DAS VS	// // 0
416	D-WP(C)/4423/2024	STATE TRANSPORT AUTHORITY, ODISHA RAGHUNATH PASCHIMAKABAT @ DAL BEHERA VS	NIRA SUNDAR PANDA VS	// // 0
417	D-WP(C)/4425/2024	STATE OF ODISHA SK. SAHAJAN VS	BIBHU PRASAD DAS VS	// // 0
418	D-WP(C)/4426/2024	STATE OF ODISHA JAYANTI SAMAL VS	PANCHANAN PANIGRAHI VS	// // 0
419	D-WP(C)/4428/2024	THE PROJECT DIRECTOR, NHAI, DHENKANAL KUMARI DIBYAKANTI MAHANANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/4429/2024	M/S. GREEN CHILLYZ, BBSR VS ASST. DIRECTOR, ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
421	D-WP(C)/4432/2024	ONENESS EDUCATIONAL AND CHARITABLE TRUST, BBSR VS COMMNR OF INCOME TAX, HYDERABAD	SIDHARTH SHANKAR PADHY VS	// 0 //
422	D-WP(C)/4434/2024	NIRANJAN BARIK VS SRI JAMBESWAR MAHADEV BIJE, JAMARA, KENDRAPARA	MAHESWAR MOHANTY VS	// 0 //
423	D-WP(C)/4435/2024	TUKURAM PANIGRAHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
424	D-WP(C)/4436/2024	SANTIPRAVA SATPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
425	D-WP(C)/4439/2024	BENUDHAR SAHOO VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
426	D-WP(C)/4440/2024	ANADI CHARAN NAYAK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
427	D-WP(C)/4441/2024	RAJENDRA NAYAK VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
428	D-WP(C)/4442/2024	KORAPRASAD MOHANTY VS ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
429	D-WP(C)/4443/2024	SADANANDA SAHU VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
430	D-WP(C)/4444/2024	KAILASH CHANDRA ROUT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
431	D-WP(C)/4446/2024	S.KAMARAJ	RABINDRA KUMAR PATNAIK	//

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		VS	VS	0
432	D-WP(C)/4447/2024	ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR PRIYAMBADA ROUT	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
433	D-WP(C)/4449/2024	AO, TATA CAPITAL HOUSING FINANCE LTD., BBSR FANI BHUSAN MOHANTY	DEVI PRASAD DASH	//
		VS	VS	0
434	D-WP(C)/4450/2024	THE STATE OF ODISHA RABINDRA MAHARANA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
435	D-WP(C)/4456/2024	STATE OF ODISHA SANYASI SAHANI	LAMBODOR ACHARI	//
		VS	VS	0
436	D-WP(C)/4458/2024	STATE OF ODISHA ASHOK KUMAR MAHANTA	ASISH KUMAR RAY	//
		VS	VS	0
437	D-WP(C)/4460/2024	STATE OF ODISHA AJIT BISWAL @ AJIT KUMAR BISWAL	LAMBODAR ACHARI	//
		VS	VS	0
438	D-WP(C)/4462/2024	STATE OF ODISHA SHAIKH MAQUSUDE	SIDHARTH PRASAD DAS	//
		VS	VS	0
439	D-WP(C)/4463/2024	STATE OF ODISHA DWITI KRUSHNA LENKA	LAMBODAR ACHARI	//
		VS	VS	0
440	D-WP(C)/4464/2024	STATE OF ODISHA PYARI SHANKAR MISHRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
441	D-WP(C)/4465/2024	STATE OF ODISHA TAPAN KUMAR SATAPATHY	SESHADEV DASH	//
		VS	VS	0
442	D-WP(C)/4468/2024	COLLECTOR CUM CHAIRMAN, DISTRICT RED CROSS BRANCH, PURI MANONITA MEHER	PRASANNA KUMAR SAHOO	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WP(C)/4470/2024	STATE OF ODISHA SURESH CHANDRA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //
444	D-WP(C)/4471/2024	NETAJEE MAHANANDA VS STATE OF ODISHA	SUCHETA GUMANSINH VS	// 0 //
445	D-WP(C)/4472/2024	CHANDA KUMARI DEVI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
446	D-WP(C)/4473/2024	BRAJABANDHU SAMAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
447	D-WP(C)/4476/2024	JAYAKUMARI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
448	D-WP(C)/4477/2024	KUMARMANI SA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
449	D-WP(C)/4478/2024	BRAJABANDHU BEHERA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
450	D-WP(C)/4479/2024	PRAKASH KUMAR SINHA VS PRINCIPAL CHIEF PERSONEL OFFICER, S.E.RAILWAY, KOLKATA	RAMESH AGARWAL VS	// 0 //
451	D-WP(C)/4482/2024	BAIDA SINGH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
452	D-WP(C)/4483/2024	TULSIDHAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
453	D-WP(C)/4484/2024	CHANDRAKANTI DEVI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-WP(C)/4485/2024	NAMITA TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
455	D-WP(C)/4488/2024	M/S. H.S. CARRIER PVT. LTD. CUTTACK VS STATE TRANSPORT AUTHORITY, CUTTACK	JAYDEEP PAL VS	// 0 //
456	D-ABLAPL/2896/2024	OM PRAKASH NAYAK @ ALOK NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	OUPADA /50 /2023 0 //
457	D-ABLAPL/2899/2024	GOBARDHAN MAJHI @ GOURABA BHOI @ MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /11 /2022 0 //
458	D-ABLAPL/2902/2024	KANHU @ KANHU CHARAN KAR @ KANHU KAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /79 /2023 0 //
459	D-ABLAPL/2904/2024	TAPAS RANJAN NAYAK @ TAPAS NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MANGALPUR /88 /2013 0 //
460	D-ABLAPL/2906/2024	DINA @ DINESH MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /346 /2023 0 //
461	D-ABLAPL/2909/2024	SAMSUN BIRA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /56 /2022 0 //
462	D-ABLAPL/2911/2024	KUMUDINI NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /30 /2024 0 //
463	D-ABLAPL/2912/2024	JAYADEB BHUJABAL @ PURNA BHUJABAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /341 /2021 0 //
464	D-ABLAPL/2913/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	SALIPUR /22 /2024 0 //
465	D-ABLAPL/2914/2024	SK. AJHARUDDIN	ADITI HOTA	TALCHER TOWN /31 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/2919/2024	AMIYA RANJAN TRIPATHY @ RAJESH TRIPATHY @ RAJA	BIDYALOK MOHAPATRA	ANGUL TOWN /84 /2024
		VS	VS	()
		STATE OF ODISHA		//
467	D-ABLAPL/2920/2024	RAM KRUSHNA PRADHAN	DIBYA PRAKASH MISHRA	JUJUMURA /14 /2024
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/2921/2024	PRATAP KUMAR MALLICK	TARA PRASAD MOHAPATRA	CHANDANPUR /260 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/2924/2024	KESHABA DEHURI	DIBYA PRAKASH MISHRA	JUJUMURA /14 /2024
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/2925/2024	TAAPOI BEHURA	PABITRA KUMAR NAYAK	PATTAMUNDAI /488 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/2926/2024	SHYAM SUNDAR PANGI	SUDHANSU SEKHAR DASH	CHITRAKONDA /62 /2017
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/2927/2024	MANTU JENA	LALITENDU BHUYAN	RAMACHANDRAPUR /2 /2024
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/2929/2024	SUBASH PANDIT	PRABHAT KUMAR PARIDA	BIRMITRAPUR /41 /2024
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/2930/2024	BISHNU CHARAN PANDA	RAMESH CHANDRA MAHARANA	AIRPORT /19 /2024
		VS	VS	()
		STATE OF ODISHA		//
475	D-ABLAPL/2931/2024	GOURANGA CHARAN SAMAL @ GOURANGA CH. SAMAL	TARA PRASAD MOHAPATRA	BASELI SAHI PS /6 /2024
		VS	VS	()
		STATE OF ODISHA		//
476	D-ABLAPL/2933/2024	PRASANTA KU. MOHAPATRA @ BITU MOHAPATRA	TARA PRASAD MOHAPATRA	SATYABADI /17 /2024
		VS	VS	()

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477	D-ABLAPL/2934/2024	STATE OF ODISHA CHANDAN @ CHANDRASEKHAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /308 /2023 ()
478	D-ABLAPL/2935/2024	STATE OF ODISHA TAPAS SAHOO VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /269 /2023 ()
479	D-ABLAPL/2937/2024	STATE OF ODISHA JYOSTNARANI SAHU VS	PABITRA KUMAR NAYAK VS	// MAHILA (BERHAMPUR) /2 /2024 ()
480	D-ABLAPL/2938/2024	STATE OF ODISHA AJA MAHALIK @ AJAY MAHALIK @ AJA VS	SANJIB KUMAR BHANJADEO VS	// BASTA /18 /2024 ()
481	D-ABLAPL/2944/2024	STATE OF ODISHA CHANDAN MALLICK VS	RAKESH KUMAR NAYAK VS	// INFOVALLY UPD BHUBANESWAR /102 /2023 ()
482	D-ABLAPL/2948/2024	STATE OF ODISHA LAXMI ROUT @ K. LAXMI ROUT VS	RAKESH KUMAR NAYAK VS	// BADAGODA P.S. /100 /2023 ()
483	D-ABLAPL/2949/2024	STATE OF ODISHA J RAJU@JALA RAJU VS	BHARAT JALLI VS	// BEGUNIA P.S. /33 /2024 ()
484	D-ABLAPL/2953/2024	STATE OF ODISHA MAMTAZ KHAN@MUNA VS	BHARAT JALLI VS	// BEGUNIA P.S. /34 /2024 ()
485	D-ABLAPL/2955/2024	STATE OF ODISHA NEHUR KHAN VS	BHARAT JALLI VS	// JANKIA P.S. /274 /2023 ()
486	D-ABLAPL/2957/2024	STATE OF ODISHA SUNIL KORRA @ K SUNIL @ K THARIYA VS	BHARAT JALLI VS	// BEGUNIA P.S. /34 /2024 ()
487	D-ABLAPL/2958/2024	STATE OF ODISHA ASHOK MALLA @ LITAN VS STATE OF ODISHA	ADITI HOTA VS	// PARJANG /14 /2024 () //

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488	D-ABLAPL/2960/2024	GOPAL MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /173 /2023 () //
489	D-ABLAPL/2963/2024	HARAPRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /308 /2023 () //
490	D-ABLAPL/2965/2024	HADU@HADIA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /71 /2007 () //
491	D-ABLAPL/2966/2024	CHANDAN @ CHANDRASEKHAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /563 /2023 () //
492	D-ABLAPL/2972/2024	RAMAKANTA DASH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PATTAMUNDAI /28 /2024 () //
493	D-ABLAPL/2980/2024	NABA KISHORE SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /440 /2023 () //
494	D-ABLAPL/2982/2024	GITANJALI PRADHAN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TIGIRIA /4 /2024 () //
495	D-ABLAPL/2987/2024	GOUTAM BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /252 /2022 () //
496	D-ABLAPL/2989/2024	SK RAHUL @ MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 () //
497	D-ABLAPL/2990/2024	RINA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /21 /2024 () //
498	D-ABLAPL/2991/2024	A.SAROJINI VS STATE OF ODISHA	ARIJEET MISHRA VS	BALIANTA P.S. /33 /2024 () //
499	D-ABLAPL/2993/2024	BISWARANJAN DHAL @ JULU	SUSHANTA KUMAR JOSHI	BALASORE TOWN /220 /2010

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		VS	VS	()
500	D-ABLAPL/2995/2024	STATE OF ODISHA GYANA RANJAN NAYAK	IPSIT AUROBINDO ACHARYA	// BADMAL /27 /2024
		VS	VS	()
501	D-ABLAPL/3002/2024	STATE OF ODISHA SARAT KUMAR SAHOO	DEVASHIS PANDA	// / /0
		VS	VS	()
502	D-ABLAPL/3007/2024	ENFORCEMENT DIRECTORATE AKASH CHANDRA BEHERA @ RAKA BHOI @ RAKESH	AMLAN SHAKTI PAUL	// AIR FIELD P.S. /15 /2024
		VS	VS	()
503	D-ABLAPL/3025/2024	STATE OF ODISHA ARABINDA JENA	SURYAKANTA DWIBEDI	// KAMARDA /4 /2019
		VS	VS	()
504	D-ABLAPL/3026/2024	STATE OF ODISHA PRAFULLA SAHU	NIRANJAN LENKA	// BARIPADA TOWN /196 /1999
		VS	VS	()
505	D-ABLAPL/3027/2024	STATE OF ODISHA APARAJITA MAJHI @ MAHANANDIA	S.S.RAY (2)	// GUDARI /38 /2020
		VS	VS	()
506	D-ABLAPL/3028/2024	STATE OF ODISHA MAGANA @ KALAKAR SAHOO	BINI MISHRA	// KANIHA /147 /2023
		VS	VS	()
507	D-ABLAPL/3029/2024	STATE OF ODISHA JAGAMOHAN KHUNTIA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
508	D-ABLAPL/3036/2024	STATE OF ODISHA SAROJ KUMAR SETHI	DHARMENDRA SETHY	// BERHAMPUR /10 /2024
		VS	VS	()
509	D-ABLAPL/3037/2024	STATE OF ODISHA RATNAKAR KHATUA	SURYAKANTA DWIBEDI	// BALASORE TOWN /200 /2016
		VS	VS	()
510	D-ABLAPL/3038/2024	STATE OF ODISHA PRABHAKAR BEHERA	BIJAY KUMAR BEHERA	// KHURDA SADAR /25 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/3039/2024	STATE OF ODISHA ARUNA NAYAK @ NAHAK VS	S.S.RAY (2) VS	// ASKA /117 /2022 ()
512	D-ABLAPL/3040/2024	STATE OF ODISHA SUDHAKAR SUNDARAY VS	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /12 /2024 ()
513	D-ABLAPL/3041/2024	STATE OF ODISHA BIKRAM BADAJENA VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /26 /2024 ()
514	D-ABLAPL/3044/2024	STATE OF ODISHA MAJES GAMANGO @ MAJESH GAMANGO VS	RAJIB LOCHAN PATTNAIK VS	// PADMAPUR /142 /2022 ()
515	D-ABLAPL/3046/2024	STATE OF ODISHA DHOBEI DEI VS	BISWARANJAN MAHARATHA VS	// EOW,BHUBANESWAR /24 /2018 ()
516	D-ABLAPL/3048/2024	STATE OF ODISHA GOBINDA CHANDRA MALLA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /731 /2023 ()
517	D-ABLAPL/3054/2024	STATE OF ODISHA MANOJ KUMAR NAYAK VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /146 /2021 ()
518	D-ABLAPL/3057/2024	STATE OF ODISHA KRUPASINDHU SAHU @ JHULIA SAHU VS	AMITAV TRIPATHY VS	// ITAMATI /18 /2024 ()
519	D-ABLAPL/3058/2024	STATE OF ODISHA JINA PATRA @ PRADIP NARENDRA JITSINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /143 /2022 ()
520	D-ABLAPL/3065/2024	STATE OF ODISHA CHINMAYA SRICHANDAN @ CHINU VS	GYANA RANJAN DHAL VS	// INFOCITY PS /15 /2024 ()
521	D-ABLAPL/3066/2024	STATE OF ODISHA SK. ANWAR KHAN @ ANU @ SEK SK. ANWAR HOSEN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /741 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	D-ABLAPL/3069/2024	BANTI @ NARENDRA KUMAR ROUT VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /29 /2024 () //
523	D-ABLAPL/3071/2024	KALIA @ AKHAYA PARIDA VS STATE OF ODISHA	KASINATH PATTNAIK VS	CHAULIAGANJA /20 /2024 () //
524	D-ABLAPL/3075/2024	CHANDAN SAMAL VS STATE OF ODISHA	GEETANJALI MAJHI VS	MAHILA P.S. BUXIBAZAR /3 /2024 () //
525	D-ABLAPL/3077/2024	SANTI @ SUSHANTA BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BANAPUR P.S. /87 /2022 () //
526	D-ABLAPL/3078/2024	TAPAS RANJAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /25 /2024 () //
527	D-ABLAPL/3079/2024	CHITA RANJAN MISHRA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BALIANTA P.S. /33 /2024 () //
528	D-ABLAPL/3080/2024	JENIA @ SIDHARTHA SAHOO VS STATE OF ODISHA	SANJAY KUMAR PRUSTY VS	JAJPUR ROAD /57 /2024 () //
529	D-ABLAPL/3086/2024	RAMESH PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /4 /2024 () //
530	D-ABLAPL/3087/2024	RASMI RANJAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /172 /2013 () //
531	D-ABLAPL/3091/2024	RAGHUNATH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /211 /2023 () //
532	D-ABLAPL/3093/2024	BHARAT CHANDRA SUBUDHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHALLIKOTE /51 /2024 () //
533	D-WPC(OAC)/830/2012	MAMATA MISHRA	M/S KALI PRASANNA MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
	WPC(OAC)/830/2012	VS STATE OF ODISHA AND OTHERS	VS	0 //



# ORISSA HIGH COURT

MISC CASES FILED on :30/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/4357/2024 CRP/ /	JUMMA MASJID MARFAT AURANGZEB KISLIK MP	ABDUL NAYEEM	3/2024
2	D-SAO/32/2005 SAO/32/2005	RAGHUNATH SAHOO MP	M/S.S.S.DAS	3/2024
3	D-SAO/18/2014 SAO/18/2014	MADAN MOHAN PATTANAI MP	M/S.RAMAKANTA MOHANTY	4/2024
4	D-WPCRL/114/2023 WPCRL/114/2023	KARTIKA DALEI MP	AMITAV TRIPATHY	5/2024
5	D-SAO/18/2014 SAO/18/2014	MADAN MOHAN PATTANAI MP	M/S.RAMAKANTA MOHANTY	5/2024
6	D-WPC(OAC)/393/2017 WPC(OAC)/393/2017	ANANTA NAYAK MP		7/2024
7	D-WPC(OAC)/1959/2018 WPC(OAC)/1959/2018	GADADHAR TARAI MP		8/2024
8	D-WPC(OAC)/546/2019 WPC(OAC)/546/2019	BISWA BHUSAN DASH MP	M/S.DURGESH NARAYAN RATH	9/2024
9	D-CRLMA/268/2023 CRLMA/268/2023	ASHISH KUMAR SAHOO MP	SATYAJIT MOHAPATRA (2)	11/2024
10	D-MSA/1/2016 MSA/1/2016	RAJKISHORE MOHARANA MP	M/S.BHAKTAHARI MOHANTY	14/2024
11	D-CMAPL/4362/2024 CMAPL/ /	TAPAS RANJAN DAS MP	BISWAMBAR MOHANTY	22/2024
12	D-RVWPET/2489/2024 RVWPET/3/2024	SANJUKTA BADAPANDA MP	BISHNU PRASAD PRADHAN	28/2024
13	D-RVWPET/475/2023 RVWPET/475/2023	DAMODAR PRADHAN MP	NAGEN KUMAR BARIK	29/2024
14	D-RVWPET/379/2023 RVWPET/379/2023	AJITAV PAUL MP	PRABIR KUMAR RAY	30/2024
15	D-RVWPET/4445/2024 RVWPET/ /	BHAGYABATI PANDA MP	GOURI MOHAN RATH	31/2024
16	D-RVWPET/4445/2024 RVWPET/ /	BHAGYABATI PANDA MP	GOURI MOHAN RATH	32/2024
17	D-MATA/375/2024 MATA/25/2024	BIBEKANANDA SWAIN MP	DEBI PRASAD PATNAIK	35/2024
18	D-MATA/4404/2024 MATA/ /	TRUPTI REKHA DORA MP	DIGAMBAR SETHI	36/2024
19	D-RPFAM/3451/2024 RPFAM/ /	PURNA CHANDRA MAHANTA MP	DIPTI REKHA NANDA	40/2024
20	D-RPFAM/4431/2024 RPFAM/ /	BISWARANJAN BEHERA MP	ASHOK DAS	41/2024
21	D-FAO/441/2023 FAO/441/2023	RAJANIKANTA MOHANTY MP	DIGAMBARA MISHRA	73/2024
22	D-FAO/4467/2024 FAO/ /	RATNAKAR JENA MP	DILLIP KUMAR MOHAPATRA	74/2024
23	D-FAO/4481/2024 FAO/ /	MANAGING COMMITTEE OF BODASA BALUBISHA MP	DURESHWARI BODASA DIPTI BODASA	75/2024
24	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA	82/2024
25	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA	83/2024
26	D-CRLREV/2905/2024	MANGESH KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	

	CRLREV/ /	MP		86/2024
27	D-CRLREV/2905/2024	MANGESH KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	
	CRLREV/ /	MP		87/2024
28	D-CRLREV/2947/2024	SANJUKTA@SANJU GARADA	DIPTI RANJAN BHOKTA	
	CRLREV/22/2024	MP		88/2024
29	D-CRLREV/2947/2024	SANJUKTA@SANJU GARADA	DIPTI RANJAN BHOKTA	
	CRLREV/22/2024	MP		89/2024
30	D-CRLREV/281/2022	ASHOK KUMAR BARIK	DEBA RANJAN MOHAPATRA	
	CRLREV/281/2022	MP		90/2024
31	D-CRLREV/388/2023	SASANKA SEKHAR MUNI	SAPAN KUMAR LENKA	
	CRLREV/388/2023	MP		91/2024
32	D-CRLREV/3003/2024	SUBAL KUMAR PANDA	AMIT PRASAD BOSE	
	CRLREV/ /	MP		92/2024
33	D-CRLREV/303/2023	AMAR GUPTA	PRASANTA KUMAR SAHOO	
	CRLREV/303/2023	MP		93/2024
34	D-CMP/1869/2024	RAMA PRATAP KHERIA	SUSANTA KUMAR DASH	
	CMP/32/2024	MP		103/2024
35	D-CMP/1647/2024	SHYAMLATA AGRAWAL	SASWAT KUMAR ACHARYA	
	CMP/29/2024	MP		104/2024
36	D-CMP/4268/2024	CHAKRADHARA PRADHAN	AMIT PRASAD BOSE	
	CMP/ /	MP		105/2024
37	D-CMP/4378/2024	BENUDHAR MOHARANA	SATYAJIT MUKHARJEE	
	CMP/ /	MP		106/2024
38	D-RSA/42/2023	DHIRENBALA ACHARYA	MAHESWAR MOHANTY	
	RSA/42/2023	MP		107/2024
39	D-CMP/4398/2024	NARENDRA PRASAD BEHERA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		107/2024
40	D-CMP/4433/2024	BIKRAM KESHARI BRAHMA	MANOJ KUMAR PANDA	
	CMP/ /	MP		108/2024
41	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		108/2024
42	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		109/2024
43	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		110/2024
44	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		111/2024
45	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		112/2024
46	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		113/2024
47	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		114/2024
48	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		115/2024
49	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		116/2024
50	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		117/2024
51	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		118/2024
52	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		119/2024
53	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		120/2024
54	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		121/2024
55	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		122/2024
56	D-BLAPL/12505/2023	SURJYAKANTA NAYAK		
	BLAPL/12505/2023	MP		122/2024
57	D-RSA/185/2011	MURALI MAHANANDA		
	RSA/185/2011	MP		123/2024

58	D-RSA/185/2011 RSA/185/2011	MURALI MAHANANDA MP		124/2024
59	D-BLAPL/10934/2023 BLAPL/10934/2023	RAJENDRA BEHERA MP	SANJAY KUMAR BEHERA	124/2024
60	D-BLAPL/571/2023 BLAPL/571/2023	BINOD SINGH @ GABBAR MP		125/2024
61	D-RSA/185/2011 RSA/185/2011	MURALI MAHANANDA MP		125/2024
62	D-RSA/185/2011 RSA/185/2011	MURALI MAHANANDA MP		126/2024
63	D-BLAPL/14715/2023 BLAPL/14715/2023	BABU LENKA @ SANGRAM KESHARI PRADHAN MP		126/2024
64	D-RSA/205/2023 RSA/205/2023	RAMA MAHARANA MP	SANJIV JOSHI	127/2024
65	D-BLAPL/11744/2023 BLAPL/11744/2023	SUSTHIRA PAL MP	DIBYAJYOTI SAHOO	127/2024
66	D-RSA/4389/2024 RSA/ /	MANAMOHAN BALIARSINGH MP	TANMAY MISHRA	128/2024
67	D-ABLAPL/223/2024 ABLAPL/27/2024	DR. SOUMEN AMLAN MP	SURYAKANTA DASH	210/2024
68	D-ABLAPL/15030/2023 ABLAPL/15030/2023	PRASANTA KUMAR SWAIN @ HIRANYA MP		211/2024
69	D-ABLAPL/5721/2023 ABLAPL/5721/2023	BHUBAN HARIJAN MP	TARINI PANIGRAHI	212/2024
70	D-ABLAPL/8863/2023 ABLAPL/8863/2023	BISWARANJAN SAHOO MP		213/2024
71	D-ABLAPL/15500/2023 ABLAPL/15500/2023	SUSANTA KUMAR SAHOO MP		214/2024
72	D-ABLAPL/14298/2022 ABLAPL/14298/2022	GADARA @ SURYAKANTA PAIKARAY @ SURYA KANTA PAIKARAY @ PAIKRAY MP		215/2024
73	D-CRLMC/670/2023 CRLMC/670/2023	RANJIT ROUT MP		216/2024
74	D-ABLAPL/10399/2022 ABLAPL/10399/2022	PANCHANAN ROUT MP		216/2024
75	D-ABLAPL/13629/2019 ABLAPL/13629/2019	LINKU @ LIKU SETHI MP		217/2024
76	D-CRLMC/2971/2024 CRLMC/ /	SHIBANARAYAN PANIGRAHI MP	DEEPAK KUMAR PANI	217/2024
77	D-CRLMC/2999/2024 CRLMC/ /	SMURTI RANJAN ROURAY MP	SUDEEP KU SARANGI	218/2024
78	D-ABLAPL/14219/2023 ABLAPL/14219/2023	SAHADEB BEHERA @ SUBA BEHERA MP		218/2024
79	D-ABLAPL/3464/2022 ABLAPL/3464/2022	BHARAT CHANDRA PARIDA MP		219/2024
80	D-CRLMC/3011/2024 CRLMC/ /	MOHIT RANJAN BEHERA MP	BIBHUTI BHUSHAN ROUT	219/2024
81	D-CRLMC/3060/2024 CRLMC/ /	SITANJALI SAMAL MP	TUKUNA KUMAR MISHRA	220/2024
82	D-ABLAPL/13853/2023 ABLAPL/13853/2023	BIJAYA PRADHAN MP		220/2024
83	D-ABLAPL/9687/2023 ABLAPL/9687/2023	BIKRAM BARIK MP	PRAVASH CH JENA	221/2024
84	D-CRLMC/3971/2023 CRLMC/3971/2023	SURENDRA KUMAR PANDA MP	BHABANI SANKAR MISHRA	221/2024
85	D-ABLAPL/14045/2023 ABLAPL/14045/2023	PRASANNA @ PRASAN KUMAR SWAIN MP		222/2024
86	D-CRLMC/3068/2024 CRLMC/ /	SURESH BEHERA MP	SANJAY KUMAR PATTANAIK	222/2024
87	D-CRLMC/3098/2024 CRLMC/ /	JA HARUL ISLAM MP	ABHILASH MISHRA	223/2024
88	D-ABLAPL/15112/2023 ABLAPL/15112/2023	MANAS RANJAN SAHOO @ MANAS SAHOO MP		223/2024
89	D-CRLMC/3097/2024	BIHARI BANDHU PALAI	ABHILASH MISHRA	

	CRLMC/ /	MP		224/2024
90	D-ABLAPL/2661/2023	MADHAB CHANDRA BHUJABALA		
	ABLAPL/2661/2023	MP		224/2024
91	D-MACA/3078/2024	SUJETA KUMAR PARIDA @ SUJETA PARIDA	PRAFULLA KUMAR MOHAPATRA	
	MACA/ /	MP		224/2024
92	D-MACA/1256/2023	OFFICER IN CHARGE, ODISHA LEGAL HUB	N.V.S.N.BEHERA	INDIA ASSURANCE CO.LTD.
	MACA/1256/2023	MP		225/2024
93	D-MACA/676/2022	KANAKLATA SAHOO	B.N.SAMANTARAY	
	MACA/676/2022	MP		226/2024
94	D-MACA/3486/2024	B.M., NEW INDIA ASSURANCE CO.LTD., BALASORE	CHITOSH SINHA	
	MACA/ /	MP		227/2024
95	D-MACA/4013/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE	CHITOSH SINHA	
	MACA/ /	MP		228/2024
96	D-MACA/4016/2024	NEW INDIA ASSURANCE CO.LTD., BALASORE	CHITOSH SINHA	
	MACA/ /	MP		229/2024
97	D-MACA/3471/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD., ANGLA	CHITOSH SINHA	
	MACA/ /	MP		230/2024
98	D-MACA/3481/2024	D.M., NATIONAL INSURANCE CO.LTD., ANGLA	CHITOSH SINHA	
	MACA/ /	MP		231/2024
99	D-CRLA/1307/2023	M.DANDA PATRA	JUGALA KISHORE PANDA	
	CRLA/1307/2023	MP		232/2024
100	D-MACA/4329/2024	SIDHARTHA RANASINGH	B.B.SINGH	
	MACA/ /	MP		232/2024
101	D-MACA/4329/2024	SIDHARTHA RANASINGH	B.B.SINGH	
	MACA/ /	MP		233/2024
102	D-CRLA/2908/2024	SUSHIL KUMAR MOHANTY	RATIKANTA MOHAPATRA	
	CRLA/ /	MP		233/2024
103	D-MACA/4015/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	BRASANTA KUMAR MAHALI	
	MACA/ /	MP		234/2024
104	D-CRLA/2908/2024	SUSHIL KUMAR MOHANTY	RATIKANTA MOHAPATRA	
	CRLA/ /	MP		234/2024
105	D-CRLA/2940/2024	MAJIT MEHER	JNYANANANDA PANDA	
	CRLA/ /	MP		235/2024
106	D-MACA/1929/2024	M/S. D.M., NATIONAL INSURANCE CO. LTD.	BRASANTA KUMAR MAHALI	
	MACA/ /	MP		235/2024
107	D-CRLA/2940/2024	MAJIT MEHER	JNYANANANDA PANDA	
	CRLA/ /	MP		236/2024
108	D-CRLA/2959/2024	RABI BEHERA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		237/2024
109	D-CRLA/2962/2024	INDU @ INDUMATI BEHERA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		238/2024
110	D-CRLA/2994/2024	BANSHIDHAR NAIK	AJIT KUMAR MOHANTY	
	CRLA/ /	MP		239/2024
111	D-CRLA/2994/2024	BANSHIDHAR NAIK	AJIT KUMAR MOHANTY	
	CRLA/ /	MP		240/2024
112	D-CRLA/2994/2024	BANSHIDHAR NAIK	AJIT KUMAR MOHANTY	
	CRLA/ /	MP		241/2024
113	D-CRLA/2996/2024	CHIBAS HALDAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		242/2024
114	D-CRLA/2996/2024	CHIBAS HALDAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		243/2024
115	D-CRLA/2996/2024	CHIBAS HALDAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		244/2024
116	D-CRLA/2998/2024	KRISHNA KUMAR @ KRUSHNA KUMAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		245/2024
117	D-CRLA/2998/2024	KRISHNA KUMAR @ KRUSHNA KUMAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		246/2024
118	D-CRLA/2998/2024	KRISHNA KUMAR @ KRUSHNA KUMAR	SATYABRATA MOHANTY (1)	
	CRLA/ /	MP		247/2024
119	D-CRLA/301/2020	NABA KUMAR BALA	MR. BHABANI SHANKAR MISHRA,DIPTI RANJAN BHOKTA	
	CRLA/301/2020	MP		248/2024
120	D-CRLA/490/2023	RAMESH SWAIN	S.MOHAN PRASAD PATRO, (MRS. BIJAYALAXMI TRIPATHY, MISS. N	
	CRLA/490/2023	MP		249/2024

121	D-CRLA/600/2023 CRLA/600/2023	KANGARU@CONGRESS SWAIN MP	BIJAYALAXMI TRIPATHY	250/2024
122	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP	S.MOHAN PRASAD PATRO, (MRS. BIJAYALAXMI TRIPATHY, MISS. N	251/2024
123	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP	S.MOHAN PRASAD PATRO, (MRS. BIJAYALAXMI TRIPATHY, MISS. N	252/2024
124	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP	S.MOHAN PRASAD PATRO, (MRS. BIJAYALAXMI TRIPATHY, MISS. N	253/2024
125	D-CRLA/3094/2024 CRLA/ /	SAPHIYAT KHAN MP	SURYAKANTA DWIBEDI	254/2024
126	D-CRLA/3094/2024 CRLA/ /	SAPHIYAT KHAN MP	SURYAKANTA DWIBEDI	255/2024
127	D-WA/4369/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	AMIRESHARISHRA	295/2024
128	D-WA/4369/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	AMIRESHARISHRA	296/2024
129	D-WA/4370/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	AMIRESHARISHRA	297/2024
130	D-WA/4370/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	AMIRESHARISHRA	298/2024
131	D-WA/4373/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	299/2024
132	D-WA/4373/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	300/2024
133	D-WA/4373/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	301/2024
134	D-WA/4400/2024 WA/ /	HARAPRIYA NANDA MP	MANORANJAN PATTANAİK	302/2024
135	D-WA/4424/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	303/2024
136	D-WA/4424/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	304/2024
137	D-WA/4437/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	305/2024
138	D-WA/4437/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	306/2024
139	D-WA/4437/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	307/2024
140	D-WA/4459/2024 WA/ /	SAROJINI MOHANTY MP	DR. BINODA KUMAR MISHRA	308/2024
141	D-WA/4459/2024 WA/ /	SAROJINI MOHANTY MP	DR. BINODA KUMAR MISHRA	309/2024
142	D-WA/4486/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	YAMITABH MISHRA	310/2024
143	D-WA/4486/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	YAMITABH MISHRA	311/2024
144	D-WA/4490/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	YAMITABH MISHRA	312/2024
145	D-WA/4490/2024 WA/ /	ODISHA UNIVERSITY AND TECHNOLOGY MP	YAMITABH MISHRA	313/2024
146	D-WP(C)/4170/2024 WP(C)/ /	RAKESH KUMAR SAHOO MP	DEBAKANT MOHANTY	1566/2024
147	D-WP(C)/4188/2024 WP(C)/ /	ADHIKARI KASHINATH DAS MP	RAMAKANTA MOHANTY	1567/2024
148	D-WP(C)/4203/2024 WP(C)/2095/2024	BIGHNESWAR SATAPATHY MP	RAJJEET ROY	1568/2024
149	D-WP(C)/4198/2024 WP(C)/ /	ARUN KUMAR MOHAPATRA MP	NAGEN KUMAR BARIK	1569/2024
150	D-WP(C)/10894/2023 WP(C)/10894/2023	RANJITA PATRA MP	DHARMENDRA SETHY	1570/2024
151	D-WP(C)/4209/2024 WP(C)/ /	DAYANIDHI DAS MP	SAUBHAGYA KUMAR SAMAL	1571/2024
152	D-WP(C)/4214/2024	DR. NAMITA RATH	DR.PURUSOTTAM CHULI	

	WP(C)/2083/2024	MP		1572/2024
153	D-WP(C)/35790/2022	ADARSH KUMAR SAHU	PRIYADARSHINEE BIJAYALAXMI DAS	
	WP(C)/35790/2022	MP		1573/2024
154	D-WP(C)/35790/2022	ADARSH KUMAR SAHU	PRIYADARSHINEE BIJAYALAXMI DAS	
	WP(C)/35790/2022	MP		1574/2024
155	D-WP(C)/4215/2024	RAJIB KHAN	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		1575/2024
156	D-WP(C)/4216/2024	ABHAYA KUMAR SWAIN	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		1576/2024
157	D-WP(C)/4220/2024	DASHARATHI SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		1577/2024
158	D-WP(C)/4202/2024	SATYA SAI DEVELOPMENT ORGANISATION	ONABHUBANDEWAR	
	WP(C)/ /	MP		1578/2024
159	D-WP(C)/4225/2024	SAPNESWAR SAMAL	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		1579/2024
160	D-WP(C)/42287/2023	ROJALIN JENA		
	WP(C)/42287/2023	MP		1580/2024
161	D-WP(C)/4228/2024	PRABHATBANDHU MANGARAJ	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		1581/2024
162	D-WP(C)/4231/2024	ANJU SINGH @ ANJU SINGH DASH	ISWAR KUMAR MISHRA	
	WP(C)/ /	MP		1582/2024
163	D-WP(C)/4235/2024	PRASANTA KUMAR SAMARTHA	RAGHUNATH DAS MOHAPATRA	
	WP(C)/ /	MP		1583/2024
164	D-WP(C)/33063/2023	MOHAMMED TAHIR		
	WP(C)/33063/2023	MP		1584/2024
165	D-WP(C)/43059/2023	BIBHUTI BHUSAN DASH	AGASTI KANUNGO	
	WP(C)/43059/2023	MP		1585/2024
166	D-WP(C)/4246/2024	ASHISH MOHANTY	DEBASISH HAZRA	
	WP(C)/ /	MP		1586/2024
167	D-WP(C)/4249/2024	M/S. SURA CONSTRUCTION, GANJAM	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		1587/2024
168	D-WP(C)/4255/2024	M/S. AMULU PATRO, GANJAM	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		1588/2024
169	D-WP(C)/4259/2024	M/S.SATYAM CASTINGS PVT. LTD., CUTTACK	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		1589/2024
170	D-WP(C)/12630/2013	SANTOSH KU.SENAPATI	M/S.AJODHYA RANJAN DASH	
	WP(C)/12630/2013	MP		1590/2024
171	D-WP(C)/12630/2013	SANTOSH KU.SENAPATI	M/S.AJODHYA RANJAN DASH	
	WP(C)/12630/2013	MP		1591/2024
172	D-WP(C)/4259/2024	M/S.SATYAM CASTINGS PVT. LTD., CUTTACK	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		1592/2024
173	D-WP(C)/38309/2020	NARENDRA BAG	M/S.U.C.MISHRA	
	WP(C)/38309/2020	MP		1593/2024
174	D-WP(C)/1690/2022	PINTU MAJHI	KRISHNA CHANDRA SAHU	
	WP(C)/1690/2022	MP		1594/2024
175	D-WP(C)/4267/2024	SANTOSH KUMAR JENA	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		1595/2024
176	D-WP(C)/29174/2023	SARAT KUMAR SARANGI	DURGESH NARAYAN RATH	
	WP(C)/29174/2023	MP		1596/2024
177	D-WP(C)/4279/2024	BAMAN CHARAN PANDA	SUMITRA MOHANTY	
	WP(C)/ /	MP		1597/2024
178	D-WP(C)/20391/2015	M/S.TATA SPONGE IRON LTD.	M/S.LAXMIDHAR PANGARI	
	WP(C)/20391/2015	MP		1598/2024
179	D-WP(C)/2763/2005	SNEHALATA MOHANTY	M/S.S.P.MISHRA	
	WP(C)/2763/2005	MP		1599/2024
180	D-WP(C)/2763/2005	SNEHALATA MOHANTY	M/S.S.P.MISHRA	
	WP(C)/2763/2005	MP		1600/2024
181	D-WP(C)/2763/2005	SNEHALATA MOHANTY	M/S.S.P.MISHRA	
	WP(C)/2763/2005	MP		1601/2024
182	D-WP(C)/36099/2021	NIRMAL RICE MILL	GOUTAM KU. ACHARYA	
	WP(C)/36099/2021	MP		1602/2024
183	D-WP(C)/36421/2023	PANAMANI SOREN	SAUBHAGYA KUMAR SAMAL	
	WP(C)/36421/2023	MP		1603/2024

184	D-WP(C)/29134/2023 WP(C)/29134/2023	SANJUKTA BISWAL MP	PRASANTA KUMAR NANDA	1604/2024
185	D-WP(C)/29133/2023 WP(C)/29133/2023	MANASI SWAIN MP	PRASANTA KUMAR NANDA	1605/2024
186	D-WP(C)/4312/2024 WP(C)/2089/2024	DR KISHORE KUMAR BEHERA MP	TANMAY MISHRA	1606/2024
187	D-WP(C)/6092/2021 WP(C)/6092/2021	SMRUTI RANJAN BEHERA MP	ANJAN KUMAR BISWAL	1607/2024
188	D-WP(C)/8380/2020 WP(C)/8380/2020	BANANI PUSPITA DAS MP	SIDHESWAR MALLIK	1608/2024
189	D-WP(C)/3145/2017 WP(C)/3145/2017	SUBASH CH.PRUSTY MP	MR.P.C.CHHINCHANI, BHUBANANANDA MISHRA	1609/2024
190	D-WP(C)/4189/2024 WP(C)/ /	NABA KISHOR SAMAL MP	NIRANJAN PANDA	1610/2024
191	D-WP(C)/4351/2024 WP(C)/ /	M/S BACCHUS BOTTLING PVT. LTD., BALASORE MP	ASORE KUMAR PATRA	1611/2024
192	D-WP(C)/4350/2024 WP(C)/ /	SATYABADI PADHI MP	GOURI MOHAN RATH	1612/2024
193	D-WP(C)/4356/2024 WP(C)/2072/2024	THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD., KENDRAPARA MP	SOCIETY LTD., KENDRAPARA	1613/2024
194	D-WP(C)/5176/2016 WP(C)/5176/2016	DILLIP KU.MISHRA MP	M/S.BIREN SHANKAR TRIPATHY	1614/2024
195	D-WP(C)/37162/2023 WP(C)/37162/2023	BIDYUT BHUSAN KAR MP	ACHYUTANANDA PATTANAIK	1615/2024
196	D-WP(C)/9516/2018 WP(C)/9516/2018	DREAM TEAM SAHARA MP	M/S.KAMALA KANTA NAYAK	1616/2024
197	D-WP(C)/3145/2017 WP(C)/3145/2017	SUBASH CH.PRUSTY MP	MR.P.C.CHHINCHANI, BHUBANANANDA MISHRA	1617/2024
198	D-WP(C)/4374/2024 WP(C)/2127/2024	MONALISA SAHOO MP	SUKANTA KUMAR DALAI	1618/2024
199	D-WP(C)/4376/2024 WP(C)/ /	AMAR JYOTI JENA MP	BIJAYA KUMAR PARIDA 2	1619/2024
200	D-WP(C)/7774/2016 WP(C)/7774/2016	PRAMOD NAYAK MP	M/S.UMESH CH.PATNAIK, JAYANTA KUMAR RATH	1620/2024
201	D-WP(C)/293/2023 WP(C)/293/2023	BIPIN BIHARI SANGITRA MP	SWAPNA KUMAR OJHA	1621/2024
202	D-WP(C)/293/2023 WP(C)/293/2023	BIPIN BIHARI SANGITRA MP	SWAPNA KUMAR OJHA	1622/2024
203	D-WP(C)/4388/2024 WP(C)/ /	SAKETI VENKATA RAO MP	ULLASH CHANDRA MOHANTY	1623/2024
204	D-WP(C)/4405/2024 WP(C)/ /	M/S V.S.T. TILLERS TRACTORS LTD., KHORDA MP	ULLASH KUMAR JENA	1624/2024
205	D-WP(C)/4843/2016 WP(C)/4843/2016	AJODHYA MAHARANA MP	M/S.BISWAJIT MOHARANA,SUVASHISH PATTANAIK,B.MOHANTY,S.	1625/2024
206	D-WP(C)/4408/2024 WP(C)/ /	M/S V.S.T. TILLERS TRACTORS LTD., KHORDA MP	ULLASH KUMAR JENA	1626/2024
207	D-WP(C)/30466/2023 WP(C)/30466/2023	HEMANTA KUMAR PARIDA MP	SHREYA PATNAIK	1627/2024
208	D-WP(C)/4409/2024 WP(C)/ /	SATYANARAYANI SETHI MP	LAXMIKANTA MOHANTY	1628/2024
209	D-WP(C)/4410/2024 WP(C)/ /	M/S V.S.T. TILLERS TRACTORS LTD., KHORDA MP	ULLASH KUMAR JENA	1629/2024
210	D-WP(C)/4417/2024 WP(C)/ /	M/S V.S.T TILLERS TRACTORS LTD., KHORDA MP	ULLASH KUMAR JENA	1630/2024
211	D-WP(C)/9742/2016 WP(C)/9742/2016	SURENDRA KU.BEHERA MP	M/S.SURAJ MOHANTY	1631/2024
212	D-WP(C)/4420/2024 WP(C)/ /	SMARAKA PATRA MP	KSHIROD KUMAR ROUT	1632/2024
213	D-WP(C)/4425/2024 WP(C)/ /	SK. SAHAJAN MP	BIBHU PRASAD DAS	1633/2024
214	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	1634/2024
215	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	

	WP(C)/13391/2023	MP		1635/2024
216	D-WP(C)/4429/2024 WP(C)/ /	M/S. GREEN CHILLYZ, BBSR MP	SOMANATH MISHRA	1636/2024
217	D-WP(C)/4434/2024 WP(C)/ /	NIRANJAN BARIK MP	MAHESWAR MOHANTY	1637/2024
218	D-WP(C)/42009/2023 WP(C)/42009/2023	SURYA NARAYAN PATTANAIAK MP	DR. BINODA KUMAR MISHRA	1638/2024
219	D-WP(C)/2370/2024 WP(C)/906/2024	VIP POWER PROJECTS PVT. LTD., NEW DELHI MP	DEENMDAS ACHARY	1639/2024
220	D-WP(C)/4432/2024 WP(C)/ /	ONENESS EDUCATIONAL AND CHARITABLE SOCIETY MP	SIDHARTH, SHANKAR PADHY	1640/2024
221	D-WP(C)/20689/2018 WP(C)/20689/2018	SANJAY KUMAR BARIK MP	M/S SOMADARSAN MOHANTY, N.MISHRA, BHUBAN MOHAN BHUJARA	1641/2024
222	D-WP(C)/4449/2024 WP(C)/ /	FANI BHUSAN MOHANTY MP	DEVI PRASAD DASH	1642/2024
223	D-WP(C)/4031/2024 WP(C)/ /	SAMPAD KUMAR BEHERA MP	SOURAV TIBREWAL	1643/2024
224	D-WP(C)/1238/2020 WP(C)/1238/2020	JUGAL KISHORE NAYAK MP	DURGESH NARAYAN RATH	1644/2024
225	D-WP(C)/4462/2024 WP(C)/ /	SHAIKH MAQUSUDE MP	SIDHARTH PRASAD DAS	1645/2024
226	D-WP(C)/4471/2024 WP(C)/ /	NETAJEE MAHANANDA MP	SUCHETA GUMANSINH	1646/2024
227	D-WP(C)/4488/2024 WP(C)/ /	M/S. H.S. CARRIER PVT. LTD. CUTTACK MP	JAYDEEP PAL	1647/2024